

# THE HIGH COURT ORISSA: CUTTACK

## NOTIFICATION

No. 555 /S.

Date : 30.04.2021

In partial modification to Court's earlier Notification No. 1345 dated 09.11.2020 it is hereby further notified that in view of the unusual and alarming surge in the Covid-19 pandemic, the ensuing Summer Vacation of the High Court commencing from 24.05.2021 is **advanced to 03.05.2021 and to continue till 05.06.2021**. The High Court shall reopen on 07.06.2021. It shall however, remain closed from 14.06.2021 to 16.06.2021 on account of Raja Festival. The Calendar of the High Court hereby stands modified. During the Vacation the High Court shall function only in the virtual mode.

**By Order of the Court**

*Sd/-*

**REGISTRAR (JUDICIAL)**

Memo No. 5728 <sup>(120)</sup> / Date : 30.04.2021

**Copy forwarded to :-**

1. Secretary General, Supreme Court of India, New Delhi,
2. Secretary to Govt. of Odisha, Home/Law/Revenue Deptt., Bhubaneswar
3. Secretary, The High Court Bar Association.
4. Secretary, State Bar Council, Odisha, Cuttack.
5. Advocate General, Odisha, Cuttack.
6. Director, Odisha Judicial Academy, Cuttack.
7. District & Sessions Judge, .....
8. All Officers of the Court.
9. All Superintendents of the Court.
10. Addl. Repr.-cum-Principal Secretary to Hon'ble the Chief Justice.
11. All Sr. Secretaries / Secretaries to the Hon'ble Judges.
12. Officer In Charge, N.I.C Centre Orissa High Court, Cuttack  
to upload in the website of the Court.
13. Medical Officers of the Court.
14. Notice Board

for information.

*Obce* 30/4/2021  
**Asst. Registrar (Establishment.)**

Memo No. 5729 / Date : 30.04.2021

Copy forwarded to the Director, Printing & Publication, Odisha Govt. Press, Cuttack for publication in the next issue of Odisha Gazette.

*Sd/-*  
**Asst. Registrar (Establishment.)**